

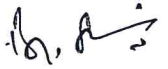
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER- TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/21/2017
NAME OF THE PETITIONER(S) : REED RELAYS & ELECTRONICS (I) LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	BALU SRINIVASAN	Authorised representative of objects	 98413 22315
2.	Hema Srinivasan	Counsel for Petitioner	HS.

ORDER

Counsels for both the parties are present. Heard. **Reserved for Orders.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk